

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.05.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP No. 10/244(a)/AMR/2023		244(a) of the Companies Act, 2013	Pinnamaneni Parmdhamaiah Vs. Maitreya Electricals Private Limited & Ors.

ORDER

Present: Mr. Hemanth Reddy, Proxy Counsel for the Petitioner.
Mr. Amir Bhavani, Ld. Counsel for R1 & R2.
Mr. Naresh Kumar, Ld. Counsel for R3 & R4.
None appears for R5.

At the request of the Proxy Counsel for the Petitioner, for hearing, list the matter on 09.07.2024.

Sd/r

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/r

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**